

ITEM NO.1

COURT NO.1

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).517/2018

ABDUL RAHEMAN DHANTIYA @ KANKATTO @ JAMBURO

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

([ONLY I.A. NOS. 109376 OF 2023 (APPLICATION FOR BAIL ON BEHALF OF THE APPELLANT NO. 8 NAMELY SAUKAT YUSUF ISMAIL MOHAN), 143069/2023 (INTERLOCUTARY APPLICATION) AND 143233/2023 (Application on Behalf of Appellant No. 12 - Bilal Abdullah Ismail Badam Ghanchi for Grant of Bail IN CRIMINAL APPEAL NOS. 522-526 OF 2018 ARE LISTED)

WITH

Crl.A. No. 522-526/2018 (II-B)

(IA No. 109376/2023 - GRANT OF BAIL, IA No. 143233/2023 - INTERLOCUTARY APPLICATION, IA No. 143069/2023 - INTERLOCUTARY APPLICATION)

Date : 14-08-2023 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s)

Mr. Sanjay R. Hegde, Sr. Adv.
Mr. Salim A. Inamdar, Adv.
Mr. Modassir Hushain Khan, Adv.
Ms. Shruti Kapur, Adv.
Mrs. Pragya Baghel, AOR

Ms. Qurratulain, AOR

For Respondent(s)

Mr. Tushar Mehta, Solicitor General
Ms. Ruchi Kohli, Adv.
Ms. Swati Ghildiyal, AOR
Ms. Devyani Bhatt, Adv.
Ms. Srishti Mishra, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

IA No. 109376/2023, 143069/2023 and IA No. 143233/2023

- 1 The applications for bail are by Appellant No 8 (Saukat Yusuf Ismail Mohan @ Bibino), Appellant No 10 (Siddik @ Matunga Abdullah Badam-Shaikh) and Appellant No 12 (Bilal Abdullah Ismail Badam Ghanchi).
- 2 Having regard to the specific role which is attributed to the appellants, we are not inclined to enlarge Appellant Nos 8, 10 and 12 on bail. These observations will not come in the way of the disposal of the appeal on merits.
- 3 The applications for bail are accordingly dismissed.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**